NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2016 AT 10.30 AM

| CA No.238/252/HDB/2017 |
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| Sandesh Estates Pvt Ltd |
| Madhusudhan Reddy Gajjala |
| Registrar of Companies, Hyderabad |
| 252 |
| |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| NARESH KUMBER SANGAM | Advocate | 9000666072 | Ra |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------------------------------------|-------------|------------------------|-----------|
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Heard, Shri. Naresh Kumar Sangam, learned counsel for the petitioner. Learned counsel for the petitioner submits that the company is facing various litigations and approvals/ sanctions of various authorities are still pending/ in progress. ROC report also received.

Orders reserved.

Member (Technical)

Member (Judicial)